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GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2632

TO BE ANSWERED ON MARCH 17, 2022

PROPOSAL FOR URBAN DEVELOPMENT

NO. 2632. DR. DHAL SINGH BISEN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has formulated any plan for urban development;
- (b) if so, the details thereof;
- (c) the number of proposals received from the Government of Madhya Pradesh for urban development along with the details thereof, district-wise;
- (d) whether municipal bodies of Siwani Balaghat district falling within Balaghat Parliamentary Constituency have been included in this scheme;
- (e) if so, the proposals of municipal bodies of Siwani Balaghat district included therein; and
- (f) the details of work proposed to be undertaken therein?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a)to (f) Urban Development is a State subject. The Ministry of Housing and Urban Affairs assists the States/Union Territories (UTs) including Madhya Pradesh in development of urban infrastructure through its Missions- Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0),Smart Cities Mission, Swachh Bharat Mission-Urban2.0 (SBM-U 2.0), Pradhan Mantri Awas Yojana-Urban (PMAY-U) and Scheme for Urban Transport. The progress of proposals in respect of the Missions for the state of Madhya Pradesh, including Municipal bodies of Siwani, balaghat district is Annexed.

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Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No 2632 regarding 'Proposal for Urban Development' for answer on 17 March, 2022.

1. Atal Mission for Rejuvenation and Urban Transformation(AMRUT)

Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched by the Government on 25 June 2015 in 500 selected cities across the country. The Mission focuses on the development of basic urban infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; non-motorised urban transport and development of green spaces and parks.

A total of 34 cities from the State of Madhya Pradesh have been selected under AMRUT.

The approved plan size under AMRUT of the State of Madhya Pradesh for the entire Mission period is ₹6,200.67 crore, which includes committed Central Assistance of ₹2,592.86 crore. Against the approved plan size, State of Madhya Pradesh has taken 211 projects worth ₹6,470 crore under AMRUT, of which 161 projects worth ₹2,927 crore have been completed and remaining are in progress. So far, an amount of ₹2,497.05 crore have been released for AMRUT projects.

Government of India launched AMRUT 2.0 scheme on 1 October, 2021 for the period of 05 years i.e. from the financial year 2021-22 to the financial year 2025-26. AMRUT 2.0 is designed to provide universal coverage of water supply through functional taps to all households in all the statutory towns in the country and coverage of sewerage / septage management in 500 cities covered in first phase of the AMRUT scheme. Plan of States/ Union Territories (UTs) under AMRUT 2.0 are yet to be approved.

Seoni city of Seoni District of Madhya Pradesh is covered under AMRUT scheme. However, Govt. of Madhya Pradesh has not taken any project under AMRUT in this city. No city of Balaghat District has been covered under AMRUT.

2. Smart Cities Mission (SCM)

Government of India launched the Smart Cities Mission (SCM) on 25 June 2015 for development of 100 cities as Smart Cities. The selection of 100 Smart Cities has been completed through 4 rounds of selection from January, 2016 to June, 2018.

As per SCM Statement & Guidelines, Central Government will provide financial support to the Mission to the extent of \gtrless 48,000 crore over five years i.e. on an average \gtrless 100 crore per city per year. An equal amount on a matching basis will be contributed by the State Government/Urban Local Body.

As on 4 March 2022, these Smart Cities have tendered out 6,928 projects worth ₹ 1,91,238 crore; work orders have been issued in 6,282 projects worth ₹ 1,65,503 crore; 3,576 projects worth ₹59,958 crore have been completed. As on 4 March 2022, Government of India has released ₹ 29,213.60 crore for 100 Smart Cities, out of which ₹ 25,177.65 crore (86%) has been utilized.

In the State of Madhya Pradesh, 7 cities i.e. Bhopal, Gwalior, Indore, Jabalpur, Sagar, Satna & Ujjain have been selected for development as Smart Cities. The present status of Smart City projects in Madhya Pradesh, funds released by Central Government and utilization thereof is given below:

Status of Smart Cities projects in Madhya Pradesh

(₹ in crore)

Smart City	Detailed Progress Report (DPR) Stage		Tender Stage		Work Order Stage		Work Completed		Tota I Proj	Total Amount
	No. of Proj ects	Amo unt	No. of Proj ects	Amo unt	No. of Proj ects	Amou nt	No. of Proj ects	Amo unt	ects	
Bhop al	0	0.00	6	3478 .00	24	760.3 8	68	2681 .19	98	6919.57

Gwali		119.		822.		912.3		652.		
or	6	64	20	17	18	5	40	07	84	2506.23
Indor				446.		3674.		3438		
е	0	0.00	22	07	31	88	224	.37	277	7559.32
Jabal		80.0		156.		2652.		525.		
pur	1	0	5	50	66	74	57	79	129	3415.03
				359.		1505.		117.		
Sagar	0	0.00	16	98	37	18	31	96	84	1983.12
		267.		413.		537.4		348.		
Satna	5	75	15	46	31	0	26	66	77	1567.27
		52.2		242.		1045.		435.		
Ujjain	6	8	8	76	38	28	31	90	83	1776.22
Tot		519.		5,91		11,08		8,19		25,726
al	18	67	92	8.94	245	8.21	477	9.94	832	76

(SCM Geospatial Management Information System (GMIS), as on 4 March 2022)

Status of funds released under SCM by Central Government for the Smart Cities in Madhya Pradesh & utilization thereof

		(₹ in crore)	
Supert City	Total Central	Utilization of GOI	
Smart City	Release	Funds	
Bhopal	490.00	490.00	
Gwalior	196.00	195.94	
Indore	490.00	490.00	
Jabalpur	392.00	392.00	
Sagar	196.00	196.00	
Satna	196.00	169.93	
Ujjain	400.00	305.69	

(SCM Geospatial Management Information System (GMIS), as on 4 March 2022)

3. Swachh Bharat Mission-Urban (SBM-U)

SBM-U is concerned with construction of Toilets (Individual House Hold Latrines, Community/ Public Toilets/ Urinals) and scientific Management of Solid Waste in all notified ULBs and for Used Water Management in ULBs with population less than one lakh. Under SBM-U 2.0 lauched on October 1, 2021, ₹1,41,600 crore have been allocated for the entire Mission period up to October 1, 2026. No proposal has been received district-wise from Govt of Madhya Pradesh. However, ULB wise proposal for bio-remediation of legacy waste dumpsites has been received for Bhind, Shivpuri, Damoh, Madideep, Betul, Hosangabad, Seoni and Ashok Nagar. No Municipal Body of Siwani Balaghat District falling within Balaghat Parliamentary Constituency have been included in the proposal.

Pradhan Mantri Awas Yojana-Urban (PMAY-U)

Ministry of Housing and Urban Affairs under the vision of 'Housing for All' by 2022 is supplementing the efforts of States/Union territories (UTs) by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) for construction of houses for all eligible families/beneficiaries since 25.06.2015.

District-wise details of proposals received for construction of houses along with houses sanctioned and Central Assistance sanctioned in the State of Madhya Pradesh under PMAY-U is as under:-

S. No.	District Name	No. of Projects	Houses Sanctioned	Central Assistance Sanctioned (₹ in crore)
1	Agar	31	8,863	132.94
2	Alirajpur	8	1,962	29.43
3	Anuppur	19	5,595	83.92
4	Ashok Nagar	29	10,864	162.96
5	Balaghat	35	13,505	202.58
6	Barwani	30	11,079	166.19
7	Betul	39	8,472	127.09
8	Bhind	38	7,763	116.44
9	Bhopal	13	30,396	471.52
10	Burhanpur	13	16,675	250.13
11	Chhatarpur	67	22,598	338.97
12	Chhindwara	80	29,918	448.77
13	Damoh	30	19,110	286.65
14	Datia	20	6,900	103.50
15	Dewas	61	22,663	359.83
16	Dhar	45	21,354	320.31
17	Dindori	7	2,362	35.43
18	Guna	36	20,435	306.52
19	Gwalior	30	14,527	229.16
20	Harda	13	8,901	133.51

21	Hoshangabad	35	16,366	245.49
22	Indore	31	42,501	693.82
23	Jabalpur	50	32,488	492.95
24	Jhabua	14	3,925	58.88
25	Katni	22	8,903	133.55
26	Khandwa (East Nimar)	21	7,815	117.22
27	Khargone (West Nimar)	26	13,161	197.41
28	Mandla	26	7,291	110.09
29	Mandsaur	38	10,052	150.78
30	Morena	27	6,762	101.43
31	Narsinghpur	31	17,805	267.08
32	Neemuch	48	7,758	116.37
33	Niwari	14	3,884	58.26
34	Panna	25	10,108	151.62
35	Raisen	49	19,438	291.57
36	Rajgarh	46	16,228	243.42
37	Ratlam	46	15,670	235.05
38	Rewa	52	19,028	285.42
39	Sagar	76	54,426	849.75
40	Satna	37	22,765	341.47
41	Sehore	36	16,425	246.37
42	Seoni	14	4,864	72.96
43	Shahdol	25	9,504	142.56
44	Shajapur	22	5,356	80.34
45	Sheopur	18	7,231	108.47
46	Shivpuri	34	10,373	155.59
47	Sidhi	12	6,899	103.48
48	Singrauli	6	6,856	102.84
49	Tikamgarh	46	15,293	229.39
50	Ujjain	46	21,447	321.71
51	Umaria	12	6,357	95.35
52	Vidisha	33	17,392	267.65
	Total	1,662	7,48,313	11,374.19

City- wise details of proposals sanctioned for construction of houses in municipal bodies of Seoni and Belaghat districts in the State of Madhya Pradesh under PMAY-U are as below:-

S.No.	Name of District	City	No. of Project s	Houses Sanctione d (Nos.)	Central Assistance Sanctioned (₹ in crore)
1	Balagha t	Baihar	8	1,239	18.59

2	Balagha t	Balaghat	6	3,572	53.58
3	Balagha t	Katangi	5	1,244	18.66
4	Balagha t	Lanji	6	1,044	15.66
5	Balagha t	Malajkhan d	6	3,895	58.43
6	Balagha t	Waraseoni	4	2,511	37.67
7	Seoni	Barghat	4	2,216	33.24
8	Seoni	Lakhnadon	4	910	13.65
9	Seoni	Seoni	6	1,738	26.07
	Total		49	18,369	275.55

5. <u>Urban Transport</u>

Proposals received from Govt. of Madhya Pradesh for metro rail projects in Bhopal and Indore have been sanctioned by Gol. Details are as under:

S.No.	Name of the Project	Sanctioned by Gol	Sanctioned length (in km)	No. of stations	Approved Cost
1	Bhopal metro rail project	30.11.2018	27.87	30	₹6941.40 Crores
2	Indore metro rail project	30.11.2018	31.55	30	₹7500.80 Crores

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